Title: Request the Government to rescind its decision of recognition to Shaharwi Arab Democratic Republic.

SHRI BASU DEB ACHARIA: Sir, today, I am raising a very important issue pertaining to our international relations.

Sir, the Government of India has decided to withdraw recognition to Shaharwi Arab Democratic Republic without showing any reason. By this unjustified action, the Central Government has gone back on an important principle of India"s foreign policy, that is, support to decolonisation and national liberation struggle.

Sir, the Government of India had already recognised the Shaharwi Arab Democratic Republic since its inception. I demand that the Government should immediately rescind its decision to withdraw recognition and continue to recognise Shaharwi Arab Democratic Republic.

Sir, I demand a statement from the Minister of Parliamentary Affairs...(*Interruptions*) Since the Minister for External Affairs is not here, the Minister of Parliamentary Affairs could convey this to him ...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Minister, you hear internally and convey to him externally! ...(Interruptions)

SHRI BASU DEB ACHARIA: Sir, this unjustified decision should be rescinded and recognition should be restored to Shaharwi Arab Democratic Republic.

SHRI PRAMOD MAHAJAN: I will convey this to him.